

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2882
TO BE ANSWERED ON 18.03.2025**

REGULATORY COUNCIL FOR PROFESSIONAL SOCIAL WORKERS

2882. SHRI KODIKUNNIL SURESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any plans to establish a regulatory council for professional social workers in the country, similar to those for medical, legal, and engineering professions;
- (b) if so, the details of any proposed framework for the establishment of such a council to regulate Master of Social Work (MSW) and Bachelor of Social Work (BSW) professionals;
- (c) whether the Government has received any representations from people representative, social work professionals, academic institutions, or associations regarding the need for a dedicated professional council, and if so, the details thereof;
- (d) the steps taken to ensure recognition, standardization and accreditation of social work education and professional practice in the country; and
- (e) whether the Government is considering any policy interventions or financial support to enhance employment opportunities, licensing and career pathways for social work graduates in government and private sectors?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): No Sir.

(b): In view of (a) does not arise.

(c): Ministry of Social Justice and Empowerment (MoSJE) has not received any representations from people representative, social work professionals, academic institutions, or associations regarding the need for a dedicated professional council.

(d): In view of (a) does not arise.

(e): No Sir.
